

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
First Appeal No. 192 of 2019

Dr. Uday Kumar --- --- Appellant  
Versus  
Braj Nandan Prasad Gupta --- --- Respondent

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Appellant: Mr. Krishna Kumar, Advocate

08 / 06.09.2021 Learned counsel for the appellant submits that the original certified copy of the impugned order may be available in full in another record i.e. First Appeal No. 240/2017 which has been disposed of on 28.01.2019.

2. Office is directed to place the record of First Appeal No. 240 of 2017 along with the records of this case and place this case under the appropriate heading in the next week.

**(Aparesh Kumar Singh, J)**

**(Anubha Rawat Choudhary, J)**

Ranjeet/